

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 21st September, 2022

No. HCM/MJS/T-1/92-Estt./ 16821 : In supersession of earlier orders and in the interest of better administration of the High Court of Manipur and District Courts, Hon'ble The Chief Justice is pleased to order transfer and posting of the following Manipur Judicial Officers as under:

Sl. No.	Name of the Judicial Officer(s)	Present posting	New Posting	In-charge/Addl. charge
1.	Ms. Ashem Taruna Kumari Devi	CJM-cum-Civil Judge, Sr. Divn., Senapati	CJM, Imphal East	
2.	Ms. Margaret Niangsiamkim	Secretary, DLSA, Senapati		i/c CJM-cum-Civil Judge, Sr. Divn., Senapati

Ms. Ashem Taruna Kumari Devi shall hand over the charge of CJM-cum-Civil Judge, Sr. Divn., Senapati to Ms. Margaret Niangsiamkim and shall proceed to take the charge of CJM, Imphal East from Ms. N. Lanleima who is in-charge of CJM, Imphal East. Ms. Ashem Taruna Kumari Devi should be the first mover.

Ms. Margaret Niangsiamkim, Secretary, DLSA, Senapati shall also hold additional charge of the post of CJM-cum-Civil Judge, Sr. Divn., Senapati in addition to her normal duties.

This order shall come into force with immediate effect.

By Orders etc.,

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Copy to:

1. The Accountant General (A & E), Manipur.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges...../Presiding Officer/Addl. District & Sessions Judges/MACT/Family Court, Manipur.
4. The Registrar (Judl.)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
5. Persons Concerned.
6. The Director, Management Information System (MIS), Government of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. All Joint Registrars, High Court of Manipur.
9. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.).
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
12. The System Analyst, High Court of Manipur.
-He is requested to upload the same in the Official website of this Registry.
13. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
14. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
15. Superintendent (Estt. - II), High Court of Manipur.
16. The Concerned file.